



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 11.12.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Revision No. 1301/2017 Govind Singh Vs. Seema Kanwar	Vijay Sharma	
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision No. 925/2017 & 1347/2017 Kamal Jangid Vs. Smt. Santosh	D.D. Khandelwal	Manoj Ojha
3	Sh. Ajeet Bhandari Advocate	S.B. Civil Second Appeal No. 77/1998 Simbhu Dayal Vs. Chhinga	Rajneesh Gupta	J.P. Goyal
4	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 3784/2017 Om Prakash Alias Sonu Vs. Pooja	Vinod Kumar Sharma	R.R. Gurjar, PP.
5	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Bail No. 13162/2017 Noor Mohammed Vs. State	Sumer Sharma	R.R. Gurjar, PP
6	Sh. Ramavtar Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 622/2017 Smt. Madhu Meena Vs. Mukesh Meena	Mr. Subhash Khandelwal	Mr. S.S. Sunda Mr. Vipul Jaiman
7	Smt. Madhuri Singh, Advocate	S.B. Civil Misc. Appeal No. 2/2015 Ajaymeru Housing Development Pvt. Ltd. Vs. M/s Rama Handicrafts	Najeeb A. Khan	R.K. Daga
8	Smt. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 1374/2010 Meenu Garg Vs. State	Suresh Sahni	R.R. Daga
9	Smt. Madhuri Singh Advocate	S.B. Civil Misc Appeal No. 2486/2017 Ram Swaroop Vs. Hansa Devi	Mamraj Jat	Jai Prakash
10	Smt. Archana Mantri Advocate	S.B. Cr. Revision No. 1248/2015 Rajendra Kumar Sharma Vs. State	D.K. Dixit	Prahlad Sharma
11	Ms. Archana Mantri, Advocate	S.B. Civil Transfer Application No. 72/2016 Smt. Chancal Kanwar Vs. Surendra Singh Solanki	M.S. Raghav	S.S. Hasan
12	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision Petition No. 1169/2016 Satyanarain Vs. Tara Devi	Bharat Saini	Vikas Kabra
13	Ms. Anita Agarwal Advocate	S.B. Cr. Revision No. 1210/2017 Naresh Kumar Shakyawal Vs. Chhaya Kumari Shakyawal	Samarth Sharma	
14	Sh. J.P. Gupta Advocate	S.B. Cr. Revision No. 1729/2016 Ashish Kumar Vs. Pallavi Kasana	Neeraj Batra	Bharti Sharma
15	Sh. Alok Garg Advocate	S.B. Civil First Appeal No. 1/2016 Chhagan Lal Vs. Raju Ram	RDS Naruka	AS Shekhawat

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Toshita Malani)

Full Time Secretary, RHCLSC

Mediation Centre,
Rajasthan High Court

Jaipur


"Help The Needy –Timely Help May Create History"



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Cause List Date 12.12.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2926/2017 & 2917 Gaurav Chauhan Vs. Smt. Seema	Dinesh Yadav	Umesh Vyas
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Misc. Appeal No. 66S4/2016 Smt. Mohandel Vs. Rameshchand	Deen Dayal Khandelwal	Mahaveer Singh
3	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 422/2017 & 4766/2016 Prem Sharma Vs. Sh. Ashavani Sharma	Dinesh Singh	H.V. Nandwana
4	Sh. J.P. Goyal Sr. Advocate	D.B. Civil Misc. Appeal No. 4096/2016 Hridayaraj Singh Vs. Smt. Suman Jaga Alias Kirti Kanwar	Ripu Daman Singh Naruka	Gayatri Rathore
5	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Revision Petition No. 1694/2017 Mukesh Chand Vs. Smt. Manju	Govind Choudhary	Rishiraj Singh, PP
6	Sh. G.S. Hora RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6S66/2016 Kuldeep Yogi Vs. Soniya Yogi	Jai Kishan Yogi	Abdul Kalam Khan
7	Sh. G.S. Hora RHJS (Retd.)	S.B. Cr. Revision No.181S/2017 Prony Thadani Vs. Smt. Preeti Thadani	Ajay Singh Tanwar	R.R. Gurjar, PP
8	Mohd. Hanif RHJS (Retd.)	S.B. Cr. Misc. Petition No. 925/2017 Rahul Kumar Singhal Vs. State	Dheeraj Singhal	H.S. Sinsinwar
9	Sh. J.P. Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6610/2016 Ritesh Verma Vs. Seema Saini	Mr. Abdul Kalam Khan	Mr. D.K. Dixit
10	Sh. Alok Garg Advocate	S.B. Cr. Revision No. 1766/2017 Prathviraj Vs. Neelam	Dinesh Pareek	A.D. Khan, PP
11	Sh. Sudesh Bansal , Advocate	S.B. Cr. Revision No. 1590/2017 Smt. Layshree@Leena Vs. State	Vishnu Bohra	Amir Aziz
12	Sh. Pankaj Gupta Advocate	S.B. Cr. Misc. Petition No. 2775/2017 & 1049/2017 Karan Pal Singh Vs. State	Anuroop Singhi	M.C.Gupta
13	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 2833/2017 Smt. Kavita Vs. Pintu Saini	A.K. Saini	S.K. Singodiya
14	Sh. Swaraj Sharma Advocate	S.B. Cr. Misc. Petition No. 1716/2015 Ghanshyam Grover Vs. Smt. Ruchi Grover	Dinesh Singh	Samarth Sharma
15	Sh. Manoj Sharma Advocate	S.B. Cr. Revision Petition No. 7/2017 Dinesh Jhetwani Vs. Smt. Jyoti Jhetwani	Archana Mantri	Bharat Yadav

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Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur
21/12/17

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